

District: East						
Sl.no	Court	CNR No.	Penal Provision	Disposed on	Verdict	
1	Sh. Manish Gupta ASJ-01*	DLET01-000740-2013	354A/506 IPC & 6 POCSO ACT	09.12.2019	Acquitted	
2		DLET01-000283-2013	376(2g)/365/366/504 IPC & 4 Pocso Act	14.01.2020	Acquitted	
3		DLET01-002605-2014	354A/506 IPC & 8 POCSO ACT	11.12.2019	Acquitted	
4		DLET01-003597-2014	506 IPC & 6 POCSO ACT	18.10.2019	Convicted & Fined	
5		DLET01-003395-2014	363/376 IPC & 4 POCSO ACT	30.09.2019	Acquitted	
6		DLET01-004048-2014	354/354D /452/308/34 IPC& 12 POCSO ACT	19.12.2019	Acquitted	
7		DLET01-004049-2014	363/376/366/368 IPC & 4 POCSO ACT	07.03.2020	Acquitted	
8	Sh. Ravinder Singh , ASJ-01*	DLET01-001644-2013	363/376 IPC & 6 POCSO Act	23.11.2020	Acquitted	
9		DLET01-001287-2014	308/363/376 IPC & 4/17 POCSO Act	19.02.2021	Acquitted	
10		DLET01-000177-2013	363/366/376 IPC & 4 POCSO ACT	07.10.2021	Acquitted	
11		DLET01-001248-2014	308 IPC	01.06.2022	Convicted & Fined	
12		DLET01-00465-2012	363/376/120B IPC			
13	Sh. Naresh Kumar Malhotra ASJ-06	DLET01-003595-2014	249,376,506 & 4 POCSO	13.09.2019	Acquitted	
14		DLET01-000405-2013	374,366,354 & 8POCSO	20.09.2019	Convicted	
15		DLET01-000528-2013	371	23.09.2019	Acquitted	
16		DLET01-002073-2013	376,366,120B,34 IPC & 6/7 POCSO	10.10.2019	Convicted	
17		DLET01-000183-2013	249 IPC	04.10.2019	Acquitted	
18		DLET01-001961-2014	249,342,506 & 6/8 POCSO	20.11.2019	Convicted	
19		DLET01-000673-2014	244,376 & 6 POCSO	28.11.2019	Acquitted	
20		DLET01-000404-2013	240,109,376 & 17 POCSO	06.12.2019	Convicted	
21		DLET01-003096-2014	239 & 6 POCSO	30.11.2019	Acquitted	
22		DLET01-000476-2011	242	17.12.2019	Convicted	
23		DLET01-001424-2014	324 & 3/4 POCSO	20.12.2019	Acquitted	
24		DLET01-000121-2013	234	30.1.2020	Convicted	
25		DLET01-001109-2013	234,376,366,506 & 6 POCSO	04.02.2020	Convicted	
26		DLET01-001257-2012	23,43,65,367	14.02.2020	Acquitted	
27		DLET01-002335-2014	234 & 6 POCSO	20.02.2020	Acquitted	
28		DLET01-001754-2014	365,376,506 & 4 POCSO	13.03.2020	Convicted	
29		DLET01-000964-2014	234	04.07.2020	Acquitted	
30			120B,366,376,109 & 6 POCSO	23.07.2020	Acquitted	
31		DLET01-001266-2013	376 IPC & 6 POCSO Act	21.08.2020	Convicted	
32		DLET01-000672-2014	376 IPC & 6 POCSO Act	25.09.2020	Convicted	
33		DLET01-000628-2014	354 IPC 8/10 POCSO Act	27.04.2021	Convicted	
34		Sh. Hasan Anzar, ASJ-06	DLET01-002118-2016	376/363/511/323/34 IPC & 6/8 POCSO ACT	28.01.2022	Convicted
35			DLET01-000091-2014	U/S366a/370/109 IPC, 17 POCSO & 4/5 I.T.P. ACT	10.04.2023	Acquitted
36	Sh. Satvir Singh Lamba, ASJ(SC-POCSO)	DLET01-000197-2013	—	19.01.2023	Quashed	
37	Ms. Ruby Alka Gupta,ASJ-01	DLET01-002781-2014	376 IPC & 4/6 POCSO Act	01.09.2023	Convicted and Fine	
38		DLET01-0031572014	249, 376, 506 IPC & 4/6 POCSO ACT	30.11.2023	Acquitted	
39		DLET01-000493-2014	254, 341, 377, 511 IPC & 12 POCSO ACT	27.07.2024	Convicted	
40	Sh. Rakesh Kumar Rampuri, ASJ (SC-POCSO)	DLET01-001306-2013	249 IPC & 4 POCSO Act	28.02.2024	Acquitted	
41		DLET01-000097-2014	249 IPC & 6/8 POCSO Act	18.03.2024	Convicted	
42		DLET01-001703-2014	374,376,363,328 IPC & 4 POCSO Act	21.03.2024	Convicted	